

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 30th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01570/2014.

Awadhesh Singh.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri S.C. Tiwari (absent)
Advocate for the Respondents: Shri G.K. Tripathi

O R D E R
(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

List revised. None is present for the applicant.

It is seen from the order sheets that after 04.12.2014, whenever the case was listed before court, it was adjourned either on the ground of illness slip of counsel for the applicant or his non-presence. It is also seen that despite sufficient time, no RA has yet been filed. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

**(GOKUL CHANDRA PATI)
MEMBER- A.**

Anand...